

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 207
IB-625/ND/2017

IN THE MATTER OF:

M/s. Indus Container Lines Pvt. Ltd.

....PETITIONER

Vs.

M/s. Geo Express Pvt. Ltd.

....RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 12.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Financial creditor :
For the Respondent/Corporate debtor :
For the Liquidator :**

**:Mr. Shivanshu Kumar, Mr. Yash
Agarwal, Advocates.**

ORDER

Heard the submissions made by the Ld. Counsel for the liquidator. Let IA No. 546 of 2018 may be listed on the next date of hearing. Three week's time has been granted. Post the matter to **18th August, 2021**.



**(Hemant Kumar Sarangi)
Member (T)**



**(P.S.N. Prasad)
Member (J)**